

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No. 09/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th November 2017, 10.30 A.M

Name of the Company	Shantinath Commercial Pvt.Ltd.-Versus-Tantia Construction Ltd.		
Under Section	271/272		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

KAPUR CHAND GARG
SUNITA AGARWAL

PETITIONER

S. Agarwal
Advocate
13/11/2017

1. Sourojit Dasgupta, Adv.
2. Sanjay Kr. Baid, Adv.

} Corporate Debtor

Sourojit
Dasgupta
13/11/17

1. Arifra Basu, Adv.
2. Nabarha Roy, Adv.

S.B.I.


ORDER


13/11/17

Ld. Counsel for the petitioner as also Corporate Debtor are present.

This case is relating to winding up petition pending before the Hon'ble Calcutta High Court as also larger bench at Delhi. Therefore, considering the pendency of the case, this case is adjourned.

List on 05.12.2017.


(Jinan K.R.)
Member (J)


(V.P. Singh)
Member (J)